

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 316-2020

Narayan Mandrekar  
V e r s u s

..... Petitioners

Registrar of Co-operative Societies  
and others.

..... Respondents

Adv. Shivan Dessai for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 5th November, 2020.**

**ORDER:**

Issue notice to the respondents, returnable on 7/12/2020.

2. Post the matter on 7/12/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-